26 ANNEXURE-D



	Filing under clause (ca) of sub-regulation (2) of regulation	n 13 the IBBI (insolvency Resolu	ition Process	for Corporate Perso	ons) Regula	tions, 2016 (Amou	int in Rs.)		
SI.		Summary	of claims received	Summary of	claims admitted	Amount of	Amount of claims	Amount of claims	Details in	Remarks
No.	Category of creditor	No. of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	not admitted	under verification	Annexure	if any
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-		
2	Unsecured financial creditors belonging to any class of creditors	3	11,63,37,773.00		5,09,70,616.66	-	-	6,53,67,156.34	1	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)						-	-	2	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	8,75,77,094.00	-	7,54,67,140.00	-	1,21,09,954.00	-		
5	Operational creditors (w orkmen)	-	-	-	-	-	-	-		
6	Operational creditors (Employees)	-	-	-	-	-	-	-		
7	Operational creditors (Government Dues)				-	-	-	-		
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	42,35,315.00	-	-	-	-	42,35,315.00		
9	Other creditors, if any,	-	-	-	-	-	-	-	3	
	Total	5	20,81,50,182.00	-	12,64,37,756.66	-	1,21,09,954.00	6,96,02,471.34		



						List of U	Insecured final	ncial creditors b	pelonging to any	class of credito	ors			
							32 17 17 1							(Amount in Rs.
SI.	Name of creditor									Amount of	Amount of	Amount of claim		Remarks, if any
No.		Date of receipt	Amount Claimed	Amount of claim admitted	nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	contingent claim	dues, that may be set-	at	verification / not admitted	
1	M/S Subhrata Ghosh & Co	25.06.2025	6,85,28,527.00	3,04,46,350.00	Homebuyer claim			NO	24.08%				3,80,81,977.00	Pending information Biffurcation of the payments made towards each respective unlitransaction Supporting payment receipts/ledger statements furnished by CD substantiating the remaining amount paid against the respective unt.
2	Subhayan Bhowmik	23.05.2025	4,39,29,246.00	1,93,33,133.33	Homebuyer claim			NO	15.29%				2,45,96,112.67	Unit No. 1 (First Floor): No agreement available, claim of \$80,00,000 remains under verification. Unit 5: \$27,00,000 received in Avaneesh has been admitted. The remaining principal amount was transferred into the personal account of a Director, who has expressly refused to acknowledge the same. Accordingly, the balance principal remains under verification. As per the agreement, interest @12% was payable only if the entire consideration was paid; therefore, interest has been admitted @8% p.a. as per IBC.
3	Subrata Ghosh	28.07.2025	38,80,000.00	11,90,933.33	Homebuyer claim			NO	0.94%			1 2	26,89,066.67	Observations on Clause 9.2 Clause 9.2 of the Agreement provides for refund of the amounts received along with 9% simple interest only in cases where the Purchaser has made full payment of the entire sale



				. N(#0										Annexure -
						aneesh Infratech Private ditors (other than financi								
														(Amount in Rs.
SI.	Name of creditor	Details of claim received				Details of claim admitted						Amount of claim	Amount of claim	Remarks, if
No.		Date of receipt	Amount Claimed	Amount of claim admitted	nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	contingent claim	mutual dues, that may be set-off	rejected	under verification / not admitted	any
1	South North Projects LLP	26-12-2023	8,75,77,094.00	7,54,67,140.00	loan			NO	59.69%	-	-	1,21,09,954.00	-	
	Total		8,75,77,094.00	7,54,67,140.00					59.69%					



-														Annexure -
				Name of the 0	Corporate Del	btor: Avaneesh Inf	ratech Private	Limited; CIF	RP: 12.12.202	3 List of credite	ors as on: 29.08.202	25		
						List of	Operational cre	editors (Trad	e & Other)					
														(Amount in Rs.
	Name of creditor	Details of clai	m received			Details of claim	Amount of	Amount of any		Amount of claim under	Remarks, if any			
No.		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	mutual dues, that may be set-off		verification / not admitted	
1	Alok Shaw/SP Construction	21.04.2025	42,35,315.00	-	Operational Creditor		-	NO			-	-	42,35,315.00	Material challans doesn't signify the name of Avneesh infratech basis of 12% interest rate has not been furnished by the claimant. Further as mentioned in claim form, material supply contract is not annexed with the claim, only invoice has been shared.
_														
	Total		42,35,315.00	-		-					-	-	42,35,315.00	

